

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU**

**DAILY CAUSE LIST DATED 19.03.2021 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. Appl (AT) (Ch) (Ins) 19/2021	Ramasamy Palaniappan Vs Radhakrishnan Dharmarajan & 2 others	S.Varsha Sanjesh Mahalingam	
<b>2.</b>	Comp. Appl (AT) (Ch) (Ins) 20/2021	Chandrasekaran Vs Radhakrishnan Dharmarajan & 2 others	Naveen Kumar Murthy G. V. Mohan Kumar	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App (AT)(Ins)(CH) No. 9/2021	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	
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**By the order of Hon'ble Member (J)**

**-sd/-**

**(Chennai Bench)**